## 137 Written Answers

प्रस्ताव नहीं है । तथापि अनेक राज्य सरकारें भिन्न-भिन्न पात्रता मानदंडों और पेंशन दरों से वृद्धावस्था पेंशन योजना चला रही है । केन्द्र सरकार ने भी एक राष्ट्रीय सामाजिक सहायता योजना की घोषणा की है जिसमें अन्य बातों के साथ-साथ 65 वर्ष से अधिक उम्र वाले निस्सहाय व्यक्तियों की प्रतिमाह 75 रुपये की दर से वृद्धावस्था पेंशन देने; परिवार के लिए रोजी कमाने वाले व्यक्ति (मुखिया) की प्राकृतिक रूप से दुर्घटना में हुई मृत्यु पर उनके परिवारों को क्रमशः 5000/- रुपये और 10,000 रु0 का एकमुश्त पारिवारिक लाभ देने की व्यवस्था है ।

### **Delicensing Petrochemical Sector**

2758. SHRI GOPALSINGH G. SOLANKI: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether Government have decided to delicense the petrochemical sector;

(b) if so, since when and the reasons therefor; and

(c) the number of units delicensed so far and the number of units/plants delicensed so far and the number of units likely to be delicensed in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c) Under the new Industrial Policy announced by Government in July, 1991. the Petrochemical Industry has been by and large delicensed, except items whose involves manufacture hazardous processes. In respect of new projects for manufacture of articles not covered by compulsory licensing or their substantial expansion, the industrial undertaking are required to file a memorandum in the prescribed form to the Secretariat for Industrial Approvals (SIA) in the Ministry of Industry.

There is no proposal under consideration to delicense any more petrochemical item, at this juncture.

# Misuse of Amout Allocated to IDPL

2759. SHRI GAYA SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the amount allocated to IDPL under National Renewal Fund has been misused and the said amount was not meant for Muzaffarpur unit of IDPL as there was not surplus workforce there;

(b) whether it is also a fact that unwarranted VRS and undue transfer of workmen with malafide intention resulted in closure of production block No. II and III and they cannot be revived unless fresh recruitment is made; and

(c) if so, the measures taken to check these irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO): (a) In terms of the revival package approved by the Government and the Board for Industrial and Financial Reconstruction (BIFR), IDPL was provided with Grant-in-Aid on account of expenditure on Voluntary Retirement Scheme (VRS). The VRS was for entire IDPL and for all employees irrespective of the unit where such employee was working.

(b) No, Sir.,

(c) Does not arise.

#### Financial Grants for Secondary Education

2760. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the different programmes of the Government to provide financial grants for Secondary Education in the country;

(b) the Institutions entitled for the grants and the conditions for getting the grants; and

(c) how many Institutions are getting this type of grant in Karnataka and the names of such institutions and the amount received by them so far during 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) to (c) Following is the list of some of the major Govt, programmes under which assistance is provided for Secondary Education in the country:

#### Statement

| S. Name of No.<br>the Scheme   | Bodies to whom<br>assistance is<br>rendered  |          | Conditions of grant   | Purpose of assistance  | Details of institutions In<br>Karnataka and amount<br>sanctioned so far during<br>1995-96 |
|--|--|----------|---|--|---|
| 1. Improvement of<br>Science Education in<br>Schools                       | State Govts/UT<br>Administrations/<br>NGOs   | 1.       | NGOs are given<br>assistance for conducting<br>experimental and<br>innovative programmes only.  | <ol> <li>Conducting<br/>experimental and<br/>innovative<br/>programmes.</li> <li>Upgradation of<br/>science laboratories.</li> </ol>               | Govt. of Karnataka Rs<br>440 lakhs.   |
|  |  | 2.<br>3. | Only Govt. & Govtaided<br>schools are eligible for<br>assistartce. Assistance is not<br>provided direct to schools.<br>Schools included in the<br>programmes should have space<br>for laboratories, full<br>complement of science<br>teachers, water & electricity. | libraries.   |   |
|  |  | 4,       | , For upgradation of<br>libraries, schools offering<br>science subject only<br>should purchase books on<br>science related subjects.  |  |   |
|  |  | 5.       | For obtaining assistance by<br>States/UTs. all eligible<br>schools located in selected<br>districts should be included<br>in the proposal for<br>achieving total coverage therein.  |  |   |
| 2. Environmental   | State Govt./UT   |          | _   | Infusing environmental<br>concept in curricula of<br>various subjects.   | No. assistance rendered<br>so far to Govt. of<br>Karnataka.                               |
| orientation to<br>School Education.  | Admn.  |          |   |  |   |
| 3. Strengthening of<br>Boarding/ Hostel<br>facilities for<br>girt students | Voluntary<br>organisations/<br>Societies Public<br>Trusts/Non-Profit<br>making registered<br>bodies. | 1.<br>2. | NGOs should be<br>registered for atleast 3 years.<br>NGOs running hostels<br>boarding houses should have<br>atleast 25 girls studying in<br>classes IX-XJI in recognfsep<br>schools   | Improving enrolment of<br>adolescent girts<br>belonging to rural<br>areas & weaker<br>sections in<br>Secondary and<br>Higher Secondary<br>Schools. | No assistance rendered so<br>far to any NGO in<br>Karnataka.                              |
| 4. Vocationalisation<br>Secondary<br>Education                             | State <i>Govts./UT</i> of<br>Administrations/<br>NGOs  | 3.<br>1. | subject to overall number of 30<br>girt btStdbH. The probata! Bf<br>NGO should be recommended<br>100% assistance is<br>provided to registered NGOs<br>who are registered for atleast<br>three yean.   | 1. Introduction of vocational courses at +2 level in schools.  | Sh. Gunishantappa Jawali<br>Memorial Trust,<br>Guibarga. (Rs. 1.36<br>huEh)               |
|  |  | 2.       | The branoahl for<br>assistance to NGO should be<br>recommended and forwarded<br>through State Govt.   | 2. Taking up<br>projects of<br>innovative nature in<br>non-formal manner*  | MartadahaHy<br>Jagjivanram Sarvodaya<br>Sangh, Bangalore<br>(Rs. 1.84 lakh)               |